## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - III

CA-(CAA)-65(ND)/2017

IN THE MATTER OF:

Jak Builders Pvt. Ltd.

.... APPLICANT / PETITIONER

And

Jak Group Pvt. Ltd.

RESPONDENT

SECTION:

**Under Section 230-232** 

Order delivered on 11.10.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER :- Mr. Sanjeev Kumar, Advocate

For the RESPONDENT

ORDER

Heard, Order Reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)